tion by maintaining prices at reasonable levels. In case prices tend to go beyond such levels, Government will not hesitate to take appropriate action.

4. There are some consequential steps needed under the changed circumstances including those relating to the relief to be provided to units which have created/expanded their capacity in recent times at high cost, for units which modernize their equipment etc. as also to provide incentives to sugar factories for early and late crushing. These are being worked out and appropriate decisions thereon would be taken in due course.

5. Government hope that the new policy will stimulate domestic consumption and also bring about a greater balance between the sugarcane availability and its utilization by the various sweetening agents. It is also hoped that the domestic consumption of sugar will increase further substantially, in tune with the Increasing production.

Poor Homes in the Capital

*650. SHRI SITARAM KESRI: SHRI DHARAMCHAND JAIN:

SHRI RAMANAND YADAV:

SHRI BHISHMA NARAIN SINGH: SHRI BAPURAOJI MAROT-

RAOJI DESHMUKH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that there are no facilities in the poor homes in the Capital to reform beggars living in these homes; and

(b) il' so, what steps Government propose to take in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

(DR. PRATAP CHANDRA CHUN-DER). (a) No, Sir. Facilities for vocational training are provided in the Homes for Beggars in Delhi, with a view to weaning them away from the habit of begging.

(b) Does not arise.

Thanwat Irrigation Project in Mandla district of Madhya Pradesh

•651. SHRI BALRAM DAS: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Madhya Pradesh Government submitted to the Central Government in October, 1976 the report of the Thanwat irrigation project in district Mandla in Madhya Pradesh;

(b) whether it is a fact that the comments of the Central Water Commission were sent i_n September, 1977;

(c) what steps the Central Government are taking to ensure that the irrigation projects submitted by the State Government are examined expeditiously;

(d) whether it i_s also a fact that the State Government furnished replies to the comments of the Central Water Commission in January, 1978; and

(e) what are the reasons for which the Central Government's approval has still not been conveyed to the State Government?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (e) A statement is laid on the Table of the House.

Statement

(a) and (b). Yes, Sir.

(c) Guidelines have been issued to the State Governments for the

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